

### Fruit Canning Industry in Himachal Pradesh

1965 Shri Daljit Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have a proposal to start a fruit canning factory in Himachal Pradesh, and

(b) if so, the details thereof?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) and (b) Under a Central Scheme included in the Second Five Year Plan, financial assistance to the tune of Rs 20,000 and Rs 21,000 have been agreed to for the current financial year and next financial year respectively, to the Himachal Pradesh Administration for setting up small scale fruit preservation units. No unit has, however, been set up so far by the Administration, which is responsible for the same, but it is likely that this may be set up at Simla or in its suburbs to cater for the needs of fruit growers of Mahasu District and for imparting training in the preparation of fruit and vegetable products.

### Diesel Cars on Northern Railway

1966. Shri Daljit Singh: Will the Minister of Railways be pleased to state

(a) the number of diesel cars running on the Northern Railway at present,

(b) whether any representation has been made to run a diesel car on Jullundur-Pathankot line, and

(c) if so the action taken thereon?

The Deputy Minister of Railways (Shri S. V. Kamaswamy): (a) None

(b) Yes

(c) Due to insufficient number of Broad Gauge Diesel rail cars, it is not proposed to operate them on the Jullundur City-Pathankot section

### Pakistani Seamen

1967. Shri Raghunath Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that 39 Pakistani seamen were arrested while they were trying to get their dues from an Australian ship at Calcutta, and

(b) if so, what are the facts of the case?

The Minister of State in the Ministry of Transport and Communications (Shri Maj Bahadur): (a) and (b) Yes, Sir, thirty nine Pakistani seamen were arrested at Dum Dum Airport on the 30th November 1958 on arrival from Australia. The seamen in question were being repatriated as passengers after discharge in Australia. They were arrested as they did not possess re-entry visas as required under the Indian Passport Act. The police authorities have now decided to withdraw the prosecution cases against them as the Shipping Master has certified that these are bona-fide seamen and that through inadvertance the required re-entry visas had not been entered in their registration books.

### हिन्दी अनुवादक और सहायक

१९६८ की नवम्बर प्रभावक क्या परिवहन तथा संचार मंत्री यह बताने की कृपा करेंगे कि

(क) मन्त्रालय में कितने हिन्दी अनुवादक और सहायक (असिस्टेंट) हैं और

(ख) उनके लिये क्या योग्यताएँ नियत हैं ?

परिवहन तथा संचार मन्त्रालय में राज्य-मंत्री (श्री राज बहादुर) (क)

हिन्दी अनुवादक      हिन्दी सहायक  
(असिस्टेंट)